

Read : Notification No.K 13011/02/2026-US.I(i), dated 05/10/2026

The High Court of Gujarat
Ahmedabad

Date: - 05/10/2026

N O T I C E

HCG-02/2026

In view of the notification mentioned in the preamble,
It is hereby notified that on **06.10.2026**;

- (1) Hon'ble the First Court would not assemble.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice Manash Ranjan Pathak and Hon'ble Mr. Justice Nikhil S. Kariel) would take up the matters notified in the Cause list of Hon'ble the First Court.

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)